12 00 Noon

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 1st December, 1992 to Unstarred Question 1268 regarding do nations to Rajiv Gandhi Foundation, New Delhi.

THE MINISTER OF STATE IN THI MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): Sir, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 1st December, 1992 to Unstarred Question No. 1268 regarding donations to Rajiv Gandhi Foundation, New Delhi. [Placed in Library See No. LT- 3478/93]

MR. CHAIRMAN: Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

[The Deputy Chairman in the chair]

Notifications of the international Airports Authority of India, New Delhi and related papers

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I lay on tro Table under sub-section (4) of section 37 of the International Airports Authority Act, 1971, a copy each (in English and Hindi) of the following Notifications of the International Authority of India, New Delhi, together with an explanatory note thereon;-

- (i) No. PERS/IR/1115/182/Vol. VI/6560 dated the 23rd May, 1992 publishing the International Airports Authority of India (Gratuity) Amendment Regulations, 1992.
 - (ii) No. PERSISCI12I73-Vol. LV, dated the 28th October, 1992, publishing the International Airports Authority of India (Leavl Amendment Regulations, 1992.
 - (iii) No. Sectt. 122/76-Misc. dated the 2nd November, 1992, publishing International Airports Authority

of India (Medical Attendance and Treatment) Amendment Regulations, 1992 [Placed in Library. Sec No. I.T-3438/93].

Notification of the Ministry of Power

THE MINISTER OF POWER (SHRI N.K.P. SALVE): Madam I lay on the Table a copy (in English and Hindi) of the Ministry of Power Notification G.S.R. No. 598, da'ed the 26th December, 1992, publishing the Central Electricity Authority (Terms and Conditions of Service of Chairman and other Members) Amendment Rules, 1992 under sub-section (3) of section 4B of the Electricity (Supply) Act, 1948. [Placed in Library. See No. LT-3439/93]

Report and Accounts (1991-%) of Indian Institute of Mass Communication, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Annual Report and Accounts of the Indian Institute of Mass Communication, New Delhi, for ithe year 1991-92, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above [Placed in Library. See No. LT-3440/931
- I. Report and Accounts (1991-92) of the Life Insurance Corporation of India and related papers.
- II. Valuation Report (year ended 31.3. 1992) of the Life Insurance Corporation of India.
- HI. Notifications of the Miinstry of Finance (Department of Economic Affairs) under Government Savings Banks Act, 1873.